

**GOVERNMENT OF INDIA
MINISTRY OF CULTURE**

**LOK SABHA
UNSTARRED QUESTION NO. 1041
TO BE ANSWERED ON 08.02.2021**

INVESTMENT OF CSR FUNDS IN NATIONAL HERITAGE DEVELOPMENT

1041. SHRI VISHNU DATT SHARMA

Will the Minister of **CULTURE** be pleased to state:

- (a) whether the Government has proposed new initiatives for companies to invest their Corporate Social Responsibility (CSR) funds in National Heritage Development;
- (b) if so, the details thereof; and
- (c) the details of CSR funds spent on National Heritage Development during the financial year 2017 to 2020, especially in Khajuraho and Bundelkhand region in Madhya Pradesh?

ANSWER

MINISTER OF STATE (IC) FOR CULTURE & TOURISM

(SHRI PRAHLAD SINGH PATEL)

(a) to (c): Government has initiated schemes like National Culture Fund (NCF) and Adopt a Heritage to encourage companies to invest their Corporate Social Responsibility (CSR) funds in National Heritage Development.

Schedule VII of the Companies Act, 2013 ('Act') indicates the activities which may be included by companies in their CSR policy. 'National Heritage' falls under item (v) of Schedule VII of the Act which reads as "Protection of national heritage, art and culture including restoration of building and sites of historical importance and works of art; setting up public libraries; promotion and development of traditional arts and handicrafts;". On the basis of filings made by the Companies in the MCA 21 registry, CSR amount spent by various companies in "Art and Culture" under item no. (v) of Schedule VII of the Act for the financial years 2016-17, 2017-18, 2018-19 and 2019-20 are given below:

Development Sector	FY 2016-17	FY 2017-18	FY 2018-19	FY 2019-20
Art and Culture (in Rs. Crores)	305.57	284.06	189.89	48.08
Madhya Pradesh (in Rs. lakhs)	109	89	264	65.99

(Data upto 30.09.2020)

(Source: National CSR Data Portal)

All data related to CSR (State/UT-wise as well as development sector wise) as filed by companies in MCA 21 registry is available in public domain which can be accessed at www.csr.gov.in.